

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1394
ANSWERED ON:30.11.2006
SCA FOR SC
Barad Shri Jashubhai Dhanabhai

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of Special Central Assistance (SCA) allocated and released by the Government for implementing Special Component Plan for Scheduled Castes during each of the last three years and the current year, State-wise/UT-wise;
- (b) the details of utilization of Special Central Assistance by the States/UTs during the said period;
- (c) whether complaints regarding misutilisation or low utilization of SCAs by the States/UTs have come to the notice of the Union Government during the said period;
- (d) if so, the details thereof; and
- (e) the corrective action taken in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

- (a) & (b) A Statement showing State wise details of Special Central Assistance released and its utilization is enclosed.
- (c), (d), (e) The expenditure under the scheme is monitored by the Ministry through quarterly progress reports and annual progress reports submitted by the State Governments. The progress in utilization is slow in case of States/UTs such as Bihar, Jharkhand, Goa, Punjab, Kerala and Chandigarh. The issue of slow utilization is taken up by the Ministry with concerned State Governments/UTs at different levels.